

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6643  
ANSWERED ON:07.05.2013  
INDIAN NATIONAL IN PAKISTANI JAIL  
Singh Dr. Raghuvansh Prasad

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the confirmation of the nationality of Ram Das, S/o Bijli Suhani has been received from the State Government of Bihar;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the present status of release of this person from Pakistani jail?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The State Government of Bihar vide their letter dated 03-05-2013 has confirmed that Shri Ram Das s/o Bijli Suhani is an Indian national and is resident of village Soniapur, Vijay, Chhapra, Mithansarai, Post Mustafapur, PS Ahiyapur, District Mujafarpur, Bihar. He was reportedly mentally unsound and is missing since 30-09-2010. Based on the confirmation of his nationality, the action for his early release from Pakistan jail and repatriation to India would be taken up by the Ministry of External Affairs in consultation with the Pakistani authorities.